

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

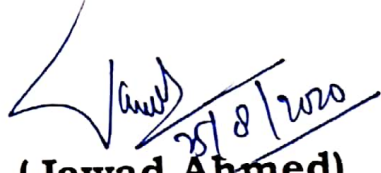
ORDER

No. 216/GS

Dated 25-08-2020

Ist Additional District & Sessions Judge, Srinagar shall look after the emergent judicial work of the Principal District & Sessions Court, Budgam, in addition to his own work, till Sh. Shujat Ahmed Khan, Principal District & Sessions Judge, Budgam, resumes duty.

By Order


(Jawad Ahmed)
Registrar General

No: 4184-87/GS

Dated: 25-08-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble the Administrative Judges for District Srinagar and Budgam for information of their Lordships.
3. Principal District & Sessions Judge, Srinagar/Budgam for information.
4. Ist Additional District & Sessions Judge, Srinagar for information and compliance.


Registrar General